

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3549
TO BE ANSWERED ON 08th AUGUST, 2017

UTILIZATION CERTIFICATES

3549. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the steps taken by the Government for adoption of Decentralized Procurement Scheme by all the States/UTs and if so, the details thereof;
- (b) the concrete steps taken by the Government to set timelines for submission of Utilization Certificates and persuade the States/UTs to furnish Utilization Certificates timely so that the allocated funds under the decentralized procurement scheme could be meaningfully utilized; and
- (c) the actions taken by the Government to carry out a performance evaluation of the working of the scheme so far by an external evaluation agency in a time-bound manner, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Government of India has requested all the major procuring Non-Decentralized Procurement (DCP) states to adopt DCP System of procurement from Kharif Marketing Season (KMS) 2016-17 and RMS 2017-18 onwards.

As a result of continuous efforts, recently the States of Jharkhand (for one district) and Maharashtra have adopted DCP operation for rice/paddy during KMS 2016-17. The State of Gujarat has adopted DCP for procurement of rice from KMS 2017-18 onwards.

As on date 15 States have adopted DCP mode for procurement of Rice, out of which Jharkhand has only partially adopted it. Further, 8 States have adopted DCP mode for procurement of wheat, of which Rajasthan has only partially adopted DCP operation, however, the State was included in Centralized Procurement for Rabi Marketing Season (RMS) 2017-18 only, on its own request.

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The list of DCP States is at Annexure.

(b): For the States which has adopted DCP Scheme, advance food subsidy and provisional food subsidy is released directly to them on quarterly basis by Government of India (GOI) under the National Food Security Act (NFSA) and Other Welfare Schemes (OWS), only after the submission of Utilization Certificates for the previously released subsidy. Pay and Accounts Office (PAO) also ensures that the Utilization Certificates are submitted by the State Governments before next subsidy is released.

(c): The NITI Aayog is conducting an evaluation study of DCP Scheme for procurement of wheat/paddy under Minimum Support Price (MSP).

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 3549 TO BE ANSWERED ON 8th AUGUST, 2017 IN LOK SABHA.

List of DCP States

Paddy/Rice

Sl. No.	State
1.	Andaman & Nicobar
2.	Andhra Pradesh
3.	Bihar
4.	Chhattisgarh
5.	Karnataka
6.	Kerala
7.	Madhya Pradesh
8.	Odisha
9.	Tamilnadu
10.	Telangana
11.	Uttarakhand
12.	West Bengal
13.	Maharashtra
14.	Jharkhand (1 revenue district Ramgarh only)
15.	Gujarat

Wheat

Sl. No.	State
1.	Bihar
2.	Chhattisgarh
3.	Gujarat
4.	Madhya Pradesh
5.	Rajasthan (9 revenue district) *
6.	Uttarakhand
7.	West Bengal
8.	Punjab

* Rajasthan has been included in Centralized Procurement only for RMS 2017-18.
